

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/9512A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
District & Sessions Judge,
Nalbari.

Dated Guwahati the th 20 September, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.DJNB/6481 dtd. 17.09.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 18.09.2024 till the morning of 19.09.2024**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

- sd -

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/9513 /A, dated , 20-9-24
Copy to.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)